

Sl. No.	Cadre	No. of Officers at Centre
10.	Jharkhand	18
11.	Karnataka	29
12.	Kerala	38
13.	Madhya Pradesh	39
14.	Maharashtra	28
15.	Manipur	16
16.	Nagaland	11
17.	Odisha	24
18.	Punjab	18
19.	Rajasthan	24
20.	Sikkim	5
21.	Tamil Nadu	32
22.	Telangana	14
23.	Tripura	16
24.	Uttar Pradesh	74
25.	Uttarakhand	10
26.	West Bengal	19

Three year Action Agenda of NITI Aayog

2822. SHRI DEVENDER GOUD T: Will the Minister of PLANNING be pleased to state:

- (a) the details of three year Action Agenda of NITI Aayog released recently;
- (b) the manner in which NITI Aayog is concerned about introduction or non-introduction of Genetically Modified (GM) seeds in the country; and
- (c) what is the role of NITI Aayog in the recently approved GM Mustard by Genetic Engineering Approval Committee?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): (a) NITI Aayog has prepared Three Year Action Plan document after extensive consultations with Central Ministries/Departments, Eminent Experts/Economists and State Governments. The Three Year Action Plan document is at draft stage and has not yet been finalized.

(b) The Task Force on Agricultural Development constituted by NITI Aayog is strongly of the view that as a part of the strategy to bring a Second Green Revolution, India must return to permitting proven and well tested GM technologies with adequate safeguards.

(c) There is no specific role of NITI Aayog in the recently approved GM Mustard by Genetic Engineering Approval Committee (GEAC).

Privatisation of select services in hospitals

2823. DR. SANJAY SINH: Will the Minister of PLANNING be pleased to state:

(a) whether Government proposes to moot privatisation of select services in district hospitals of the country;

(b) whether Government has received any reply from the State Governments in this regard;

(c) the project proposals of Government under PPP model along with the funding details thereof; and

(d) the suggestions of Government for the poor patients and patients from BPL families?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): (a) No, Sir.

(b) Does not arise.

(c) and (d) Guidelines for provision of healthcare services under Public Private Partnership (PPP) mode have been circulated to the States/UTs for:

1. Emergency Transport Services
2. Mobile Medical Units Services
3. Provision of Free Diagnostics Service Initiative (Free Pathological Services, Free Tele radiology Services, Free CT Scan Services)
4. Biomedical Equipment Management Maintenance Programme
5. National Dialysis Programme
6. Provision of Hospital Waste management, segregation, treatment and disposal services in health facilities
7. Management of the Health Facilities by NGOs under PPP mode

A Model Concessionaire Agreement and guidelines for the prevention and provision of treatment services for non-communicable diseases (Cardiovascular Diseases,